

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 553 of 2020

IN THE MATTER OF:

Mrs. Jayanthi G. Ravi

...Appellant

Versus

M/s Chemizol Additives Pvt. Ltd.

...Respondent

Present:-

**For Appellant: Mr. Rahul Kriplani and Ms. Haripriya Padmanabhan,
Advocates.**

For Respondent: Mr. Dhritiman Bhattacharya, Advocate.

ORDER
(Virtual Mode)

04.11.2020 Parties may file their brief Written Submissions not more than three pages before next date. Copies of Judgment(s), on which they want to refer and rely on at the time of arguments, may also be filed separately.

List the Appeal 'For Admission (After Notice)' hearing on **11th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)